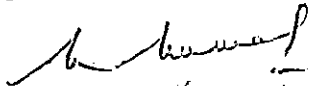



Date of Order	R.P. No. 10/88.	Orders
12.7.90.	<p>Mr. J.K. Kaushik counsel for the petitioner.</p> <p>Mr. M.S. Singhvi counsel for the respondents.</p> <p>May be listed for hearing on 27.8.90 as jointly prayed by both the learned counsel.</p> <p> (Kaushal Kumar) Vice-Chairman (A)</p>	<p> (B.S. Sekhon) Vice-Chairman (J)</p>